

3

O.A. No. 726 of 2010

Biswakarma Sahoo.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 24.11.2010

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Heard Sri R.K.Nayak, Ld. Counsel for the applicant and Sri U.B.Mohapatra, Ld. Sr. Standing Counsel appearing for the Respondents.

Ld. Counsel for the applicant wants to withdraw this O.A. with liberty to file a fresh one.

Having heard Ld. Counsel for the parties, the prayer is allowed. O.A. is dismissed as withdrawn with liberty to the applicant to file a fresh O.A., if so advised.


P. S. Chakrabarty
MEMBER (A)

R.K.